## HIGH COURT OF DELHI: NEW DELHI SHERSHAH ROAD, NEW DELHI-110503

OUT-AT-ONC

No.\_\_\_\_/DHC/GAZ.IIB/G.8/APTEL/2024

Dated:

From:

The Registrar General, High Court of Delhi, New Delhi.

To,

The Principal District & Sessions Judge -cum-Spl.Judge (PC Act)(CBI), Rouse Avenue Court Complex, New Delhi.

Sub.: Appointment of Shri Chander Mohan, Presiding Officer, Labour Cour Rouse Avenue Court Complex, New Delhi, to the post of Registrar of deputation basis in the Appellate Tribunal for Electricity-reg.

Madam,

I am directed to forward herewith a copy of letter bearing File No.1/1/2022 Adm/APTEL-II/43/24 dated 22.04.2024 of the Admn,-cum-Accounts Officer, Appellat Tribunal for Electricity, Ministry of Power, New Delhi on the above subject and t request you to relieve Sh.Chander Mohan, an officer of Delhi Higher Judicial Service with immediate effect, to enable him to join as Registrar in the Appellate Tribunal fo Electricity on deputation basis, initially for a period of three years from the date c assumption of the charge of the post.

Yours sincerely

Encl.: As above

(Amit Narayan Bharthua Assistant Registrar (Gaz.IIE for Registrar Genera

2555-2558

Endst. No. /DHC/GAZ.IIB/G-8/APTEL/2024

Dated: 23/4/2024.

Copy forwarded for information and necessary action to:-

The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.

 The Admn.-cum-Accounts Officer, Appellate Tribunal for Electricity, Ministry ( Power, Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi.

3. Joint Registrar (Gaz.-IA), High Court of Delhi, New Delhi.

Joint Registrar (Gaz.-IB), High Court of Delhi, New Delhi.

(Sandeep Kumai Administrative Officer ())(Gaz.IIE OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 27620 - 27655 No. \_\_\_\_\_/ F. 5(1)/2024

Dated, Delhi the 4 AFR 2024

Sub:-

Appointment of Sh. Chander Mohan, Presiding Officer, Labour Court, Rouse Avenue Court Complex, New Delhi to the post of Registrar of deputation basis in the Appellate Tribunal for Electricity-reg.

Copy forwarded for information and necessary action to:-

The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.

2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.

- The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
- The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
- The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

6. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Ravinder Bedi)

District Judge (Commercial Court)-12 Officer In-charge, Judicial Branch (Central) For Principal District & Sessions Judge (HQs),

Delhi